## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:5393 ANSWERED ON:29.04.2013 CLEARANCE FOR CONSTRUCTION OF ROAD Verma Shri Sajjan Singh

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received any proposal for granting clearance to project for construction of a ring road in Madhya Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government is considering the said project for approval;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) In the year 2011, a proposal of 84 kms. long 4 lane ring road in and around Indore, Madhya Pradesh was received from National Highways Authority of India for grant of Terms and Reference (ToR) under the Environment Impact Assessment (EIA) Notification, 2006. The ToRs were granted in July, 2011 to carry out requisite EIA studies. The proponent has not yet submitted the final EIA Report to consider the project for grant of environment clearance. The project is not pending with the Ministry.